



NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	CA No. 42/2017		
COMPANY PETITION/APPLICATION NO.	CP No.17/241/242/HDB/2016		
NAME OF THE COMPANY	Pooja Crafted Homes Private Limited		
NAME OF THE PETITIONER(S)	Mr. K. Joji Reddy		
NAME OF THE RESPONDENT(S)	Pooja Crafted Homes Private Limited & (08) Others		
UNDER SECTION	241		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MARKSH KUMBR SANGAM For S. Chidambaram	11711	900666072	RA

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Keyeste Rami Leddy	consettor R7, R86R	95422 39039 Vvzzangaassades.	con UV
Y. SURYANARAYANA	Counsel for RID R6	of macroprote across	

ORDER

Heard. Shri Naresh Kumar Sangam on behalf of Shri S.Chidambaram, Ld. Counsel for the Petitioner. Shri Y.Suryanarayana for R1 & R6 and V.Venkata Rami Reddy for R7, R8 & R9.

Valuation of share price of the Company is submitted by the Chartered Accountant dated 04-09-2017 by fixing the share price of Rs.30/- to Rs.32/- per share.

The Ld. Counsels for the Respondent have agreed for the price fixed by the Chartered Accountant, however, Shri Naresh Kumar Sangam representing on behalf of Shri S.Chidambaram has objected for the price fixed by the Chartered Accountant and sought time. Therefore, case is posted to 10-11-2017 for orders.

Member (T)

Member (J)